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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 24/NCLT/AHM/2017 With Gujarat High Court CA no. 539 of 2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.05.2017

Name of the Company:

MR Organosys Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 VAPBHAUI PARIKH

PAVOCATE

PETITIONER

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<u>ORDER</u>

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

Affidavit of undertaking filed by petitioner Company in respect of disputed tax liability pending before Tax Authority.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of May, 2017.